

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :28-12-2023

Date : 28.12.2023									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	131959/2023	28.12.2023	ABLAPL-15142/2023	DEEPAK KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-12-22	BAIL-1	(Seat No-1)
2	131987/2023	28.12.2023	CRLMA-429/2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-20	BAIL-2	(Seat No-8)
3	131992/2023	28.12.2023	RFA-197/2008	P.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-18	FIRST APPEAL	(Seat No-5)
4	131993/2023	28.12.2023	WP (C) - 24498/2020	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	WRIT BRANCH -4	(Seat No-37)
5	131994/2023	28.12.2023	WP (C) - 41008/2023	JUDHISTHIR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-21	WRIT BRANCH -6	(Seat No-35)
6	132025/2023	28.12.2023	BLAPL-12682/2023	ARUN KUMAR JATI	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	BAIL-1	(Seat No-6)
7	132026/2023	28.12.2023	BLAPL-12337/2023	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2023-12-21	BAIL-1	(Seat No-2)
8	132027/2023	28.12.2023	BLAPL-12336/2023	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2023-12-21	BAIL-1	(Seat No-2)
9	131988/2023	28.12.2023	ABLAPL-14560/2023	SUBASH CHANDRA ROUT	GENERAL		Order Dtd. 2023-12-20	BAIL-2	(Seat No-10)

10	131989/2023	28.12.2023	ABLAPL-6429/2022	SUBASH CHANDRA ROUT	GENERAL		Order Dtd. 2022-07-05	BAIL-1	(Se at No-1)
11	131995/2023	28.12.2023	WA-2333/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Se at No-5)
12	131996/2023	28.12.2023	OJC-3982/1997	PREMANANDA	GENERAL		Order Dtd. 2008-04-04		(Se at No-5)
13	131997/2023	28.12.2023	WP (C) - 2823/2014	BISHNU CH.MALLICK	GENERAL		Order Dtd. 2014-02-14		(Se at No-5)
14	131998/2023	28.12.2023	WP (C) - 16840/2017	ARJUN MOHAN PRUSTI	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH -2	(Se at No-45)
15	131999/2023	28.12.2023	WA-2332/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Se at No-5)
16	132000/2023	28.12.2023	WA-2330/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Se at No-5)
17	132001/2023	28.12.2023	WA-2288/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-3)
18	132002/2023	28.12.2023	WA-2235/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-3)
19	132003/2023	28.12.2023	WA-2214/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-3)
20	132004/2023	28.12.2023	WA-2212/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-3)
21	132005/2023	28.12.2023	WA-2211/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-3)
22	132006/2023	28.12.2023	WA-2210/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-3)

									3)
23	132007/2023	28.12.2023	WA-2210/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-3)
24	132008/2023	28.12.2023	WA-2208/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-3)
25	132009/2023	28.12.2023	WA-2182/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-6)
26	132010/2023	28.12.2023	WA-2181/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Se at No-6)
27	132011/2023	28.12.2023	WA-2176/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Se at No-6)
28	132012/2023	28.12.2023	WA-2130/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT APPEAL	(Se at No-6)
29	132013/2023	28.12.2023	WA-2129/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-6)
30	131960/2023	28.12.2023	WP (C) - 716/2015	P K LENKA	GENERAL		Order Dtd. 2023-04-24	WRIT BRANCH -4	(Se at No-17)
31	131961/2023	28.12.2023	RSA-263/2013	P C MOHANTY	GENERAL		Order Dtd. 2021-09-27	SECOND APPEAL	(Se at No-7)
32	131962/2023	28.12.2023	WP (C) - 6971/2012	Y DAS	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
33	131963/2023	28.12.2023	ABLAPL-3328/2021	P K DAS	GENERAL		Order Dtd. 2022-03-23	BAIL-2	(Se at No-16)
34	131964/2023	28.12.2023	WPC (OAC) - 3358/2014	S K RATH	GENERAL		Order Dtd. 2023-12-12	OA Branch	(Se at No-1)

35	131965/2023	28.12.2023	WPC (OAC) - 3885/2014	S K RATH	GENERAL		Order Dtd. 2023-12-12	OA Branch	(Seat No-1)
36	131966/2023	28.12.2023	WPC (OAC) - 4025/2014	S K RATH	GENERAL		Order Dtd. 2023-12-12	OA Branch	(Seat No-1)
37	131967/2023	28.12.2023	WPC (OAC) - 185/2016	S K RATH	GENERAL		Order Dtd. 2023-12-12	OA Branch	(Seat No-1)
38	131968/2023	28.12.2023	WP (C) - 19015/2009	B DAS	GENERAL		Judgement Dtd. 2023-07-10	WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
39	131969/2023	28.12.2023	WP (C) - 9763/2022	B DAS	GENERAL		Judgement Dtd. 2023-07-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
40	131970/2023	28.12.2023	WP (C) - 36939/2023	P N NAYAK	GENERAL		Order Dtd. 2023-11-15 Petition, Annexure,	WRIT BRANCH -7	(Seat No-15)
41	131971/2023	28.12.2023	WP (C) - 30307/2023	S B UDGATA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH -7	(Seat No-5)
42	131972/2023	28.12.2023	WP (C) - 29176/2022	S K BISWAL	GENERAL		Order Dtd. 2022-11-29	WRIT BRANCH -3	(Seat No-12)
43	131973/2023	28.12.2023	RSA-401/2023	K N SAHOO	GENERAL		Order Dtd. 2023-12-19 Decree,		(Seat No-12)
44	131974/2023	28.12.2023	RSA-402/2023	K N SAHOO	GENERAL		Order Dtd. 2023-12-19 Decree,		(Seat No-12)
45	131975/2023	28.12.2023	MATA-6/2018	J R SAHOO	GENERAL		Order Dtd. 2023-11-28	FIRST APPEAL	(Seat No-3)
46	131976/2023	28.12.2023	WP (C) - 20081/2020	I PANDA	GENERAL		Order Dtd. 2023-11-29	WRIT BRANCH (DIVISION BENCH-	(Seat No-107)

								1)	
47	131977/2023	28.12.2023	WP (C) - 8491/2016	R K BARIK	GENERAL		PetitionAnnexure,Counter,		(Se at No-107)
48	131978/2023	28.12.2023	WP (C) - 6971/2012	Y DAS	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
49	131979/2023	28.12.2023	WP (C) - 20658/2018	J P KAR	GENERAL		Order Dtd. 2018-12-19		(Se at No-117)
50	131980/2023	28.12.2023	WP (C) - 38157/2023	N BEHERA	GENERAL		Entire Order	WRIT BRANCH -5	(Se at No-20)
51	131981/2023	28.12.2023	ABLAPL-629/2022	A K JATI	GENERAL		Order Dtd. 2022-02-03	BAIL-2	(Se at No-11)
52	131982/2023	28.12.2023	ABLAPL-632/2022	A K JATI	GENERAL		Order Dtd. 2022-02-03	BAIL-2	(Se at No-11)
53	131983/2023	28.12.2023	SA-103/1992	D K MOHAPATRA	GENERAL		Order Dtd. 2023-11-24	SECOND APPEAL	(Se at No-3)
54	131984/2023	28.12.2023	MACA-979/2006	R K MOHAPATRA	GENERAL		Order Dtd. 2019-12-05	MISC. APPEAL SEC.	(Se at No-6)
55	131985/2023	28.12.2023	RVWPET-257/2023	G SUNDARA	GENERAL		Judgement Dtd. 2023-07-31	CIVIL REVISION	(Se at No-1)
56	131986/2023	28.12.2023	OJC-13403/2001	P K PATRA	GENERAL		Order Dtd. 2001-10-17		(Se at No-1)
57	131990/2023	28.12.2023	CRLMC-3320/2022	B K DASH	GENERAL		Order Dtd. 2023-01-03	CRIMINAL MISC	(Se at No-2)
58	131991/2023	28.12.2023	WP (C) - 17994/2	P KUMBHAR	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH	(Se at

			022					-5	No-21)
59	132014/2023	28.12.2023	SA-110/1987	Y DAS	GENERAL		Misc.case	SECOND APPEAL	(Se at No-2)
60	132015/2023	28.12.2023	SA-110/1987	Y DAS	GENERAL		Judgement Dtd. 2023-12-21	SECOND APPEAL	(Se at No-2)
61	132016/2023	28.12.2023	WP(C)-31767/2020	N BEHERA	GENERAL		Entire Order	WRIT BRANCH-7	(Se at No-18)
62	132017/2023	28.12.2023	WP(C)-5716/2015	S BISWAL	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
63	132018/2023	28.12.2023	WA-1761/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT APPEAL	(Se at No-7)
64	132019/2023	28.12.2023	WA-1715/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-7)
65	132020/2023	28.12.2023	WA-1759/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Se at No-7)
66	132021/2023	28.12.2023	ABLAPL-13039/2023	P NAIK	GENERAL		Order Dtd. 2023-12-19	BAIL-2	(Se at No-8)
67	132022/2023	28.12.2023	BLAPL-3475/2023	G SAHOO	GENERAL		Order Dtd. 2023-11-10	BAIL-1	(Se at No-1)
68	132023/2023	28.12.2023	BLAPL-5801/2023	P K PATRA	GENERAL		Order Dtd. 2023-07-20	BAIL-2	(Se at No-10)
69	132024/2023	28.12.2023	ABLAPL-13050/2023	G ROUT	GENERAL		Order Dtd. 2023-12-19	BAIL-2	(Se at No-8)

NIC